

(c) NCRPB has informed that it has sanctioned loan of ₹ 9,176 crores for 286 projects till September, 2015. Total loan disbursement up to September, 2015 was ₹ 7,145 crores. Sub-region-wise details of financial assistance provided to various infrastructure development projects are given the table in part (b) of the answer. Project- wise details of financial assistance are available on the webpage <http://ncrpb.nic.in/status.php>.

(d) NCRPB has informed that out of the 286 projects for which loans have been sanctioned by NCRPB, 232 have been completed and 54 are at various stages of implementation. Sub-region-wise details of the status of various projects are given the table in part (b) of the answer. Project- wise details of the status are available on the webpage <http://ncrpb.nic.in/status.php>.

NCRPB monitors progress of implementation of projects through periodic progress reports submitted by the implementing agencies and also verifies the reported expenditures and general progress on site prior to release of subsequent loan instalments.

In addition to monitoring by NCRPB and the implementing agencies, the progress is also reviewed for timely completion by Project Sanctioning and Monitoring Group (PSMG) of NCRPB. The delays in implementation/deviations are brought to the notice of the concerned State Government(s).

High speed connectivity to certain cities

625. DR. CHANDAN MITRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government had decided to provide high speed connectivity to certain cities of National Capital Region through Regional Rapid Transport System;

(b) if so, the details thereof along with the present status of work on the project;

(c) whether Government has constituted any Special Purpose Vehicle (SPV) for the purpose and if so, the details thereof; and

(d) the steps taken by Government for early execution of work on the project in a time bound manner?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) The Feasibility Reports of the following three prioritized Regional Rapid Transit System (RRTS) corridors have been prepared:

(i) Delhi-Gurgaon-Rewari-Alwar;

(ii) Delhi-Ghaziabad-Meerut; and

(iii) Delhi-Sonepat-Panipat.

Since the individual corridors have not yet been sanctioned, the physical work has not yet started.

(c) Central Government has constituted a Special Purpose Vehicle (SPV) namely, National Capital Region Transport Corporation Ltd. (NCRTC) for designing, developing, implementing, financing, operating and maintaining RRTS corridors in National Capital Region (NCR) with the seed capital of ₹100 crores.

(d) Central Government has assigned the work of finalization of Detailed Project Reports (DPRs) of the three prioritized RRTS corridors to the National Capital Region Planning Board (NCRPB) till such time a regular Managing Director of NCRTC is appointed.

Uniform standards for urban planning

626. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry is planning to bring legislation for ensuring uniform standards for urban planning and street design that included safe access and prevention of road accidents, if so, the details thereof; and

(b) if so, the proposed timeline for the enactment and implementation of the said legislation and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) No, Sir. There is no proposal to bring legislation for ensuring uniform standards for urban planning. However, the Ministry has brought out Urban and Regional Development Plan Formulation and Implementation Guidelines, 2014 which prescribes norms and standards for urban planning and street design and safe access. The Guidelines are advisory in nature and act as guide to the State Governments to prepare Master/Development Plans. The State Governments can adopt/modify the norms and standards suiting the local conditions while preparing /revising the Master/Development Plans.

Multi sectoral interventions for improving the sex ratio

627. SHRIMATI RENUKA CHOWDHURY : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the total number of gender critical districts in the country, State-wise including Andhra Pradesh and Telangana;